

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'G', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
SH. K. N. CHARY, JUDICIAL MEMBER  
(THROUGH VIDEO CONFERENCING)**

ITA No.5797/Del/2017  
Assessment Year: 2017-18

<b>Sumitra Fair Trade Fondation, Dabarsi Road, NH-24, Galand Jindal Nagar, Pargana Dasna, Dhaulana, Hapur-245301</b>	<b>Vs</b>	<b>CIT (Exemption) Lucknow</b>
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

Appellant by	Sh. Abhishek Jain, CA
Respondent by	Sh. H. K. Chaudhary, CIT DR

Date of hearing:	28/10/2021
Date of Pronouncement:	28/10/2021

**ORDER**

**PER N. K. BILLAIYA, AM:**

This appeal filed by the assessee is preferred against the order of the CIT(Exemption), Lucknow dated 13.06.2017 for A.Y. 2017-18.

2. Vide letter dated 20.10.2021 the Vice President of the appellant company stated that “as per the internal discussion

with the members of the foundation we do not want to pursue the matter in order to settle the issue and to have peace of mind by avoiding litigation. We henceforth request your honor to kindly allow us to withdraw the said appeal.”

3. The DR raised no objection for the withdrawal of this appeal.
4. This appeal by the assessee is accordingly dismissed as withdrawn.
5. Decision announced in the open court in the presence of both representatives on 28.10.2021.

Sd/-  
**(K. NARSIMHA CHARY)**  
**JUDICIAL MEMBER**

\*NEHA\*

Date:-28.10.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	28.10.2021
Date on which the typed draft is placed before the dictating Member	28.10.2021
Date on which the typed draft is placed before the Other member	28.10.2021
Date on which the approved draft comes to the Sr.PS/PS	28.10.2021
Date on which the fair order is placed before the Dictating Member for Pronouncement	28.10.2021
Date on which the fair order comes back to the Sr. PS/ PS	28.10.2021
Date on which the final order is uploaded on the website of ITAT	28.10.2021
Date on which the file goes to the Bench Clerk	28.10.2021
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	